

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2773

ANSWERED ON:30.03.2012

UJJAWALA SCHEME

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Verma Smt. Usha;Yadav Shri M. Anjan Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented Ujjawala Scheme;
- (b) if so, the details and the salient features thereof ;
- (c) the number of beneficiaries therefrom, State-wise;
- (d) the funds sanctioned and utilized by the State Governments during each of the last three years and the current year;
- (e) whether the Government has reviewed the scheme vis-à-vis the targets fixed and achievements made therein; and
- (f) if so, the details and outcome thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) Yes, Madam.

(b) & (c): The Ujjawala Scheme was launched on 4th December, 2007. Eligible implementing agencies from all States/Union Territories can apply under the Scheme. The Scheme is being implemented mainly through Non-Governmental Organisations (NGOs). As on 16.3.2012, 187 projects have been sanctioned in 19 States of which, 94 proposals were for rehabilitation with capacity to provide shelter to about 4700 beneficiaries.

(d) State-wise details of funds sanctioned during the last three years and the current year are at Annex-I.

(e) & (f): The project proposals under the Scheme are required to be submitted through the State Governments/ Union Territory Administrations concerned. The grants are to be released in two instalments per year and the continuation of grant to an agency is also based on the satisfactory performance reported by the concerned State Government/Union Territory Administration. Recently, the Ministry of Women and Child Development has requested Programme Evaluation Organisation of Planning Commission to undertake an evaluation of the Scheme.